

(b) Steps are being taken to provide (i) cheap bus transport by State Government between airport and city and (ii) change in timings to provide convenient connections with Indian Airlines services.

**Import of capital goods by M/s. Glaxo Laboratories, Bombay**

\*411. SHRIMATI AZIZA IMAM: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that according to Import Trade Control Policy an actual user can apply for an import licence for import of capital goods;

(b) if so, what is the number of applications submitted by M/s. Glaxo Laboratories, Bombay for the import of capital goods during the last three periods, period-wise; and how many import licences have been issued, period-wise, giving the value, description of capital goods; and

(c) what was the basis on which import licences were issued, whether those items pertain to Replacement/Modernisation and what are the full details of justification made by the sponsoring authority in recommending the imports?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir.

(b) and (c) The particulars of import licences are published in the Weekly Bulletin of Import Licences, Export Licences and Industrial Licences issued by the Chief Controller of Imports & Exports, New Delhi, copies of which are available in Parliament Library. Other information is being collected and will be placed on the Table of the House.

**News Item under the caption 'Mirage deal runs into trouble'**

\*412. SHRI SHIVA CHANDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the news item

under the caption 'Mirage deal runs into trouble' published in the Hindustan Times, dated the 5th March, 1982; and

(b) if so, what are the details in this regard?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) Negotiations with the French manufacturers of the Mirage are proceeding normally.

**Defence Research Development Organisation**

\*413. SHRI G. C. BHATTACHARYA: Will the Minister of DEFENCE be pleased to state:

(a) what steps Government propose to take to improve the coordination of the activities of Bhabha Atomic Research Centre, Indian Space Research Organisation and I.P.A.G. with the activities of Defence Research Development Organisation; and

(b) what are the reasons for lack of such coordination which has adversely affected not only defence modernisation but also the policy of self reliance?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b) A close coordination is already being maintained between Defence Research and Development Organisation and other Scientific Organisations and therefore the question of the defence modernisation and the policy of self-reliance being adversely affected, does not arise. However the question of further improving the coordination is constantly under review.

**Customs earnings from import of Newsprint**

\*414. SHRI SYED SHAHABUDDIN: Will the Minister of FINANCE be pleased to state:

(a) the average quantity of news print imported during the last three years.